NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 958/(MAH)/2017

CORAM:

Present: SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Vaani Fiance & Leasing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME D		IGNATION	SIGNATURE
(IL)	RAJESHSH	AHIKE	Advo cal f feu Petiti	w Rajer Sheh

<u>ORDER</u>

C.S.P. No. 958/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. It is represented that the matter be adjourned to 12.01.2017.
- 3. Hence the matter is posted to **12.01.2018**.

08.12.2017 _{Aah} BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-